

&  
ITEM NO.117

COURT NO.R-2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18372/2006

(From the judgement and order dated 18/01/2006 in TCMP No.  
1203/2005 & TCMP No. 1204/2005 & ITA No. 1384/2005 & ITA No.  
1385/2005 & ITA No. 1386/2005 of The HIGH COURT OF MADRAS)

COMMR.OF INCOME TAX,CHENNAI

Petitioner(s)

VERSUS

M/S ALAGENDRAN FINANCE LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 29/03/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Gaurav Dhingra,Adv.  
Mr. B.V. Balaram Das,Adv.

For Respondent(s) Ms. Amrita Swarup,Adv.  
Ms. Bina Gupta,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent may file counter affidavit before 2.5.2007.

List the matter on 2.5.2007.

(S.G. SHAH)  
Registrar